

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 26 of 2016 &  
IA Nos. 72 & 74 of 2016**

**Dated: 10<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**State Load Desptach Centre Delhi ..... Appellant (s)  
Versus  
Central Electricity Regulatory Commission & Anr. ....Respondent (s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**ORDER**

Admit. Issue notice to the Respondents returnable on 14.03.2016.

Dasti in addition is permitted.

List the matter on **14.03.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)  
Chairperson**